

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.04.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 43/2025 For Additional Docs IA No. 535/2025 For Urgent listing IA No. 536/2025 For Stay IA No. 537/2205 For Exemption IA No. 538/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors. WITH	Mr. VV Sivakumar	Mr. Edward James For Caveator
2.	Comp App (AT) (CH) No. 44/2025 For Stay IA No. 539/2025 For Exemption IA No. 540/2025 For Urgent listing IA No. 541/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Mr. Edward James For Caveator

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors. Vs Narasimha Vara Prasad Anala & 67 Ors.	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandhran For Caveator
4.	Comp App (AT) (CH) No. 46/2025 For Stay IA No. 554 & 555/2025 For Additional Docs. IA No. 556/2025	Ras Al Khaimah Investment Authority (RAKIA) Vs Tianish Laboratories Pvt. Ltd. & Anr.	Ms. Niyati Gandhi	Mr. Naresh Kumar Sangam For Caveator
5.	Comp App (AT) (CH) No. 47/2025 For Direction IA No. 557/2025	Ras Al Khaimah Investment Authority (RAKIA) Vs Tianish Laboratories Pvt. Ltd. & Anr.	Ms. Niyati Gandhi	Mr. Naresh Kumar Sangam For Caveator

6.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 Delay in representation IA No. 543/2025 For Stay IA No. 544/2025	KRS Erectors Pvt. Ltd. VS Liquidator for LITL Anuradha Bisani	Mr. B Ravikiran Singh	
7.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd. & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
9.	IA No. 379/2025 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. B Dhanaraj- R1 Ms. Prabha Prasad- R2
10.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1,R3 Ms. Anuradha Bisani R2
11.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110, 111 & 513/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
12.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
13.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2

14.	Comp App (AT) (CH) (Ins) No. 322/2024 For Stay IA No. 853/2024	Jammu And Kashmir Bank Ltd. Vs Subodh Kumar Agrawal, RP & Chairperson of Steering Committee of Golden Jubilee Hotels Pvt. Ltd.	Mr. VV Sivakumar	Mr. Y. Suryanarayana
15.	IA No. 1227/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 371/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr. WITH	Mr. B Dhanaraj	Mr. S Vivekananda R2
16.	IA No. 1223/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr.	Mr. B Dhanaraj	Mr. S Vivekananda R1
17.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka R3
18.	IA No. 300/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd.	Mr. Pranava Charan	
19.	IA No. 296/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 106/2025 For Exemption IA No.294/2025 For Stay IA No. 295/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd.& Anr. WITH	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
20.	IA No. 299/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 107/2025 For Stay IA No. 297/2025 For Exemption IA No. 298/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator

21.	IA No. 213/2025 (For Condone Delay) & IA No. 308/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr.	Mr. B Vijay	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
23.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
24.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
25.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
26.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
27.	Restoration App No. 04 & 05/2025 in Comp App (AT) (CH) (Ins) No. 380/2024 Delay in refiling IA No. 1038/2024 To implead IA No. 1171/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd.	Mr. B Vijay	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 50/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
29.	Comp App (AT) (CH) No. 51/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
30.	Comp App (AT) (CH) No. 55/2024 For Exemption IA No. 813/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr.	Mr. Avadh Narayan	Cyril Amarchand Mangaldas- R1 R2
31.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
32.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt. Ltd. in Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors. WITH	Mr. Abhishek Jenasenan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
33.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
34.	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.Sathiyarayanan - R1
35.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati- R1 R2 Mr. Arvind Rajagopal R4

36.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, SAMB & Anr.	Mr. Avinash Krishnan Ravi	Mr. Pranava Charan- R1
37.	Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr.	Ms. Priyadarshini Natarajan	Mr. Dwarakesh Prabhakaran- R1
38.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Geethika MA	Dr. Vandana PL
40.	TA (AT) No. 273/2021 (Comp App (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
41.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
42.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No.410/2021 To Adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
43.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
44.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt. Ltd. Erstwhile Paptrade India Pvt. Ltd. Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair

45.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erstwhile IRP of SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1
46.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 & 426/2025 To Adv. Hg. IA No. 427/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. S Vibu Nandhan	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
47.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No. 750/2023 & 428/2025 To Adv. Hg. IA No. 429/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr	Mr. S Vibu Nandhan	Mr. Sanjay Kishore-R1 Mr. VVSN Raju- R2

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
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- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By the order of Hon’ble Member (Judicial)

Chennai Bench

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